

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition (Civil) No. 567/2017

JANHIT MANCH & ANR.

Petitioner(s)

VERSUS

URBAN DEVELOPMENT DEPARTMENT & ORS.

Respondent(s)

(With IA No. 1/2017 - for ad-interim ex-parte stay and IA No. 2/2017 - For permission to file additional documents)

WITH

SLP(C) Nos. 11749-11750/2017

(IA Nos. 1-2/2017 - for exemption from filing c/c of the order.)

Date : 17-07-2017 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Parties

Mr. Mukul Rohatgi, Sr. Adv.
Mr. Sekhar Naphade, Sr. Adv.
Ms. Garima Prashad, AORMr. Kapil Sibal, Sr. Adv.
Mr. C. U. Singh, Sr. Adv.
Mr. Arvind Nayar, Adv.
Mr. Saurav Agarwal, Adv.
Ms. Ruby Singh Ahuja, Adv.
Mr. Lalit Kataria, Adv.
Mr. Siddhanth Gupta, Adv.
Ms. Deepti Sarin, Adv.
M/s. Karanjawala & Co., AORMr. R. P. Bhatt, Sr. Adv.
Mr. Jernold J. Xavier, Adv.
Mr. S. Sukumaran, Adv.
Mr. Anand Sukumar, Adv.
Mr. Bhupesh Kumar Pathak, Adv.
Ms. Meera Mathur, AORUPON hearing the counsel the Court made the following
O R D E RList the matters on 20th July, 2017.(NIDHI AHUJA)
COURT MASTER(MALA KUMARI SHARMA)
COURT MASTER